

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.10.2022**

## **COURT OF REGISTRAR**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3708 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Directorate of Revenue Intelligence Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma
<b>2.</b>	I.A. No. 3704 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Sabrimala Industries India Ltd. Vs. Manoj Kulshrestha & Anr.	Karan Gandhi
<b>3.</b>	I.A. No. 3709 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Dushyant Dave Liquidator for Siddi Vinayak Logistic Vs. The Deputy Director & Ors.	Pandey Sangeet Rai
<b>4.</b>	I.A. No. 3703 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Elica Hospitality LLP Vs. Amit Jain (Resolution Professional of M/S. Neesa Leisure Ltd.)	Jaitegan Singh Khurana
<b>5.</b>	I.A. No. 3713 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Mahendra Kumar Jajoo Vs. Gautam Mittal Resolution Professional	Kapil Kher

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**By order**  
**-sd/-**  
**Assistant Registrar**